

- (a) generation of additional economic activity
- (b) promotion of exports of goods and services
- (c) promotion of investment from domestic and foreign sources
- (d) creation of employment opportunities
- (e) development of infrastructure facilities

In terms of SEZ Act, 2005 and Rules framed thereunder, no export or foreign direct investment (FDI) targets are set for SEZs. SEZ units are required to achieve positive Net Foreign Exchange earnings within a period of five years from the date of commencement of production. Data on actual growth in exports and foreign direct investment in SEZs during the last three years and the current year has been given in the table below:

Years	Value of exports (Rs. in crore)	% Growth	Value of FDI (Rs. in crore)	% Growth
2010-2011	3,15,868	43.11%	22,790	35.83%
2011-2012	3,64,478	15.39%	11,466	-49.69%
2012-2013	4,76,159	31%	14,670	28%
2013-2014 (April - December, 2013)	3,77,283 *	7%	15,216*	14%

*As on 30.12.2013.

Relief provided to SEZ developers and units in the form of concessions, rebates and exemptions are intrinsic to the SEZ policy and are specifically provided under the SEZ Act and Rules, and are in the nature of incentives to achieve SEZ objectives.

As the above figures would indicate the SEZs have by and large been able to attain the objectives for which these were set up. However, on-going review and reform, as necessary, of Government policy and procedure is inherent to Public Policy.

Declaration of Oriya as a classical language

*220. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that Government has not yet approved the Classical status to Oriya language inspite of the fact that the Linguistic Committee has already recommended to declare Oriya as a Classical language;

(b) whether it is a fact that Members of Parliament from Odisha, 11 Literary Organizations and Odisha Government have submitted the memorandum to the Central Government and if so, when these organizations, MPs and State Government submitted the memorandum; and

(c) whether the Ministry has received any notice for dharna before Parliament demanding Classical status of Oriya language and if so, by when Government is going to declare Oriya language as classical language?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH):

(a) Yes, Sir.

(b) Yes, Sir. The following representations have been received:

MP: Shri Rama Chandra Khuntia, Member of Parliament (Rajya Sabha) sent representations in September, 2012, October, 2012, November, 2012, June, 2013, July, 2013, August, 2013, November, 2013 and January, 2014.

Literary Organization: An organization, namely, Lekhaka Sammukhya made a representation in September, 2012.

Odisha Government: The Government of Odisha sent a Report on this issue in June, 2013.

(c) No, Sir.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Measures taken to increase Industrial Growth Rate

1551. SHRIMATI RAJANI PATIL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the rate of industrial growth in the country during the last three years and the current year;

(b) the details of industrial sectors registering low/negative growth rate along with the reasons therefor; and